

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB)No.Ind-3350/07/HDB/2017
Cybermate Infotek Ltd
Wincere Inc & Himanshu P Kansara
Cybermate Infotek Ltd
7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narendar Naik	Adv	9849387366	25

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. D. Narendar Naik learned counsel for the petitioner submitted that he has already complied with the objections raised by Registry. Post the case on 18.10.2017.

Member (Technical)

Member (Judicial)